

(39)

GOVERNMENT OF RAJASTHAN
DEPARTMENT OF PERSONNEL
(A-Gr. II)

No. F.2(1) DOP/A-II/2018

Jaipur, dated: 12-04-2018

NOTIFICATION

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor of Rajasthan hereby makes the following rules further to amend the Rajasthan Excise Subordinate Service (Preventive Branch) Rules, 1976, namely:-

1. Short title and commencement.- (1) These rules may be called the Rajasthan Excise Subordinate Service (Preventive Branch) (Amendment) Rules, 2018.

(2) They shall come into force with immediate effect.

2. Amendment of rule 2.- After the existing clause (a) and before the existing clause (b) of rule 2 of the Rajasthan Excise Subordinate Service (Preventive Branch) Rules, 1976, hereinafter referred to as the said rules, the following new clause(aa) shall be inserted, namely:-

"(aa) "Board" means the Rajasthan Subordinate and Ministerial Service Selection Board;"

3. Substitution of rule 16.- The existing rule 16 of the said rules shall be substituted by the following, namely:-

"16. Inviting of applications.- Applications for direct recruitment to the post included in the service shall be invited by the Commission/Board/Appointing Authority, as the case may be, by advertising the vacancies to be filled in, in the Official Gazette or in such other manner as may be deemed fit. The advertisement shall contain a clause that a candidate who accepts the assignment on the post being offered to him/her shall be paid monthly fixed remuneration at the rate fixed by the State Government, from time to time, during the period of probation and the Pay in running Pay Band and Grade Pay of the post as shown else-where in the advertisement shall be allowed only from the date of successful completion of the period of probation mentioned in these rules:

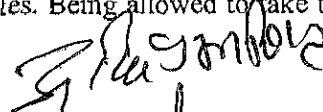
Provided that while selecting candidates for the vacancies, so advertised, the Commission/Board/Appointing Authority, as the case may be, may, if intimation of additional requirement, not exceeding 50% of the advertised vacancies, is received by it before selection, also select suitable persons to meet such additional requirement."

4. Substitution of rule 19.- The existing rule 19 of the said rules shall be substituted by the following new rules, namely:-

"19. Scrutiny of Applications.- The Commission/Board/Appointing Authority, as the case may be, shall scrutinise the applications received by it and require as many candidates qualified for appointment under these rules as seem to it desirable to appear in written examination:

Provided that the decision of the Commission/Board/Appointing Authority, regarding the eligibility or otherwise of a candidate, shall be final.

19A. Admission to the Examination.- (1) The applications which are found to be incomplete and have not been filled in accordance with the instructions issued by the Commission/ Board/Appointing Authority, as the case may be, shall be rejected by the Commission/Board/ Appointing Authority, as the case may be, at the initial stage. The Commission/Board/Appointing Authority, as the case may be, shall permit the rest of those candidates to appear in the examination provisionally to whom they consider proper to grant the certificate of admission. No candidate shall be admitted to an examination unless he/she holds a certificate of admission to that examination, granted by the Commission/Board/Appointing Authority, as the case may be. Before appearing at the examination, it should be ensured by the candidate himself/herself that he/she fulfils the conditions in regard to age, educational qualifications, experience etc., as provided in these rules. Being allowed to take the examination



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shall not entitle the candidate to presumption of eligibility. The Commission/Board/Appointing Authority, as the case may be, shall later on scrutinize the applications of such candidates only as qualify in the written examination and issue a certificate of admission to viva-voce or further test/examination, as the case may be, to those who are found eligible.

(2) The decision of the Commission/Board/Appointing Authority, as the case may be, as to the admission of a candidate to an examination, eligibility and consequent admission to physical efficiency test shall be final.

19B. Syllabus for examination.- The syllabus for competitive examination for direct recruitment to the post of Patrolling Officer Grade-II shall be as specified in Schedule-II and syllabus for competitive examination for direct recruitment to the other posts shall be as specified in Schedule-III.

19C. Physical fitness and physical efficiency test.- (1) A candidate for direct recruitment to the service must be in good mental and bodily health and free from any mental or physical defect likely to interfere with the efficient performance of his strenuous outdoor work in the Excise Department as a member of service and if selected, must produce a certificate to that effect from the Medical Board appointed by the Government. Candidate may be required to pay a non-refundable fee, as prescribed. The Appointing Authority may dispense with the production of such certificate in the case of candidate promoted in the regular line of promotion or who is already serving in connection with the affairs of the State if he has already been medically examined for the previous appointment and the essential standards of medical examination of the two posts held by him are to be comparable for efficient performance of duties of the new post and his age has not reduced his efficiency for the purpose. The Government may issue instructions separately prescribing standards of physical fitness.

(2) A candidate for direct recruitment to the post of Patrolling Officer Grade- II shall also attain the minimum standards of physical fitness as specified below:-

Criteria	General area		Sahariya and Scheduled area (TSP)	
	Male	Female	Male	Female
Minimum height	168 cm	152 cm	160 cm	145 cm
Chest (only for male candidate)	Chest-81 cm minimum (Expansion min. 5 cm)	NA	Chest-74 cm minimum (Expansion min. 5 cm)	NA
Weight (only for female candidate)	NA	47.5 kg	NA	43 kg

Candidates belonging to the Scheduled Castes and Scheduled Tribes whose height and chest measurement are less by 5 cms. shall be deemed to be physically fit in case requisite number of suitable Scheduled Castes and Scheduled Tribes candidates possessing physical fitness standards as laid down above are not available.

The following relaxed standards may be allowed in case of candidates belonging to races such as Assamese, Bhutanese, Garhwalis, Gorkhas, Kumaonis, Ladakhese, Mizo, Naga, Nepalese, Sikkimese, and those from Arunachal Pradesh, Lahaul and Spiti, Meghalaya:-

Criteria	Male	Female
Height	160 cms.	145 cms.
Chest	Chest-79 cms. (Expansion min. 5 cms.)	Not applicable

Candidates failing to fulfil the above specified standards of height/chest/weight measurement shall be rejected.

(3) A candidate for direct recruitment to the post of Jamadar Grade-II, Armourer, Sepoy and Driver, -(i) shall attain the following minimum standards of physical fitness namely :-

Criteria	General area		Sahariya and Scheduled area (TSP)	
	Male	Female	Male	Female
Height	168 cm	152 cm	160 cm	145 cm

Chest	81 cm (Expansion min. 5 cm)	NA	74 cm (Expansion min. 5 cm)	NA
Weight	NA	47.5 kg	NA	43 kg

Candidates belonging to the Scheduled Castes and Scheduled Tribes whose height and chest measurement are less by 5 cms. shall be deemed to be physically fit in case requisite number of suitable Scheduled Castes and Scheduled Tribes candidates possessing physical fitness standards as laid down above are not available.

The following relaxed standards may be allowed in case of candidates belonging to races such as Assamese, Bhutanese, Garhwalis, Gorkhas, Kumaonis, Ladakhese, Mizo, Naga, Nepalese, Sikkimese. and those from Arunachal Pradesh, Lahaul and Spiti, Meghalaya:-

Criteria	Male	Female
Height	160 cms.	145 cms.
Chest	Chest-79 cms. (Expansion min. 5 cms.)	Not applicable

Candidates failing to fulfil the above specified standards of height/chest/weight measurement shall be rejected, and

(ii) must have pass the following Physical Efficiency Test:-

Name of post	Male		Female		Ex-Service Personnel		Saharlya and Scheduled area (TSP) Schedule Cast and Schedule Tribe	
	Test	Time	Test	Time	Test	Time	Test	Time
Jamadar Grade-II	10 km Running	60 minutes	5 km Running	35 minutes	5 km Running	30 minutes	5 km Running	30 minutes
Armourer	10 km Running	60 minutes	5 km Running	35 minutes	5 km Running	30 minutes	5 km Running	30 minutes
Driver	10 km Running	60 minutes	5 km Running	35 minutes	5 km Running	30 minutes	5 km Running	30 minutes
Sepoy	10 km Running	60 minutes	5 km Running	35 minutes	5 km Running	30 minutes	5 km Running	30 minutes

19D. Selection to the post of Patrolling Officer Grade-II.- The Commission/Board, as the case may be, shall prepare a list of the candidates on the basis of marks obtained in written examination and arrange in order of merit. The Commission/Board, as the case may be, shall call the candidates upto three times (category wise) for Physical fitness test. Physical fitness test is qualifying in nature. The Commission/Board, as the case may be, shall prepare the merit list of candidates who qualify the Physical fitness test on the basis of marks obtained by them in the written examination. The Commission/Board, as the case may be, shall forward the merit list so prepared to the Appointing Authority.

19E. Selection to the post other than Patrolling Officer Grade-II.- The Commission/Board/Appointing Authority, as the case may be, shall conduct written examination for the post of Jamadar Grade-II, Armourer, Driver and Sepoy. The Commission/Board/Appointing Authority as the case may be shall prepare a list of the candidates and arrange in order of merit on the basis of marks obtained in written examination. The Appointing Authority or Committee constituted for the purpose shall call the candidates upto three times (category wise) for Physical fitness test and candidates who qualify the Physical fitness test shall be required to undergo the physical efficiency test. The Physical fitness test and physical efficiency test is qualifying in nature. The Appointing Authority or Committee as the case may be, shall prepare a merit list of candidates who qualify the physical fitness test and physical efficiency test on the basis of marks obtained in written examination.

5. Insertion of new rule 20A .- After the existing rule 20 and before the existing rule 21 of the said rules the following new rule 20A shall be inserted, namely:-

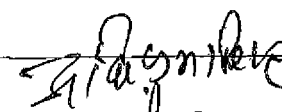
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"20A. Recruitment by the Board.- Notwithstanding anything contained in this Chapter if recruitment of any post included in the service is assigned to the Board by the State Government under the Rajasthan Subordinate and Ministerial Services Selection Board Rules, 2014, the Board shall invite applications and select the candidates."

6. Substitution of Schedule. – The existing Schedule appended to the said rules, shall be substituted by the following, namely:-

"SCHEDULE-I

S. No.	Name of the post	Method of recruitment with percentage		Minimum qualification and experience for direct recruitment	Post from which promotion is to be made	Minimum qualifications and experience for promotion
		Direct	Promotion			
1	2	3	4	5	6	7
1.	Patrolling Officer Grade-I	-	100%	-	Patrolling Officer Grade-II	3 years' experience on the post mentioned in column number 6.
2.	Patrolling Officer Grade-II	50%	50%	Graduate from a University established by law in India or the qualification declared equivalent by the law and should possess at least certificate "C" of the N.C.C. In case of Ex-service personnel: (i) should be an Ex-Service Personnel of the rank of Subedar/Risaldar or higher rank of the Army or equivalent Air Force or Navy; and (ii) should have passed the Senior Secondary or equivalent examination or should possess Army Education Certificate Roman/Urdu I class.	Jamadar Grade-I	(i) Senior Secondary from a recognized Board or its equivalent qualification; and (ii) 5 years' experience on the post mentioned in column number 6 or 3 years experience, if Graduate.
3.	Jamadar Grade-I	-	100%	-	Jamadar Grade-II	3 years' experience on the post mentioned in column number 6
4.	Jamadar Grade-II	50%	50%	Senior Secondary from a recognized Board or its equivalent examination and Computer qualification as specified in the Rajasthan Subordinate Offices Ministerial Service Rules, 1999. In case of Ex-Service personnel, Ex-Service Personnel of the rank of non-commissioned officer in the defence services	Sepoy	(i) Senior Secondary from a recognized Board or its equivalent qualification; and 5 years' experience on the post mentioned in column number 6 or (ii) Secondary from a recognized Board or its equivalent qualification; and 7 years' experience on the post mentioned in column number 6
5.	Armourer	100%	-	Army/Armourer trade Ex Armed Force Man	-	-
6.	Driver	75%	25%	VIII class from a recognized Board or its equivalent examination with heavy or light duty driving license and three years driving experience as a driver and also must possess the following:- (i) Sight 6X6 with or without glasses; (ii) Knowledge of road side repairs of vehicle and efficiency in driving to be examined through a trade test by the Appointing Authority.	Sepoy	(I) 5 years' experience on the post mentioned in column number 6; and (II) VIII class from a recognized Board or its equivalent examination with heavy or light duty driving license and three years driving experience as a driver and also must possess the following:- (i) Sight 6X6 with or without glasses; (ii) Knowledge of road side repairs of vehicle and efficiency in driving to be examined through a trade test by the Appointing Authority.
7.	Sepoy	100%	-	Secondary from a recognized Board or its equivalent examination and should have same physical fitness qualifying standard specified in these rules. In case of Ex-service personnel, Ex Service personnel who has served, on combatant in Indian Army, Navy, Air force and passed secondary or equivalent examination.	-	-



Schedule-II

SCHEME AND SYLLABUS FOR THE COMPETITIVE EXAMINATION FOR DIRECT RECRUITMENT TO THE POST OF PATROLLING OFFICER GRADE-II
(See rule 19B)

A candidate must appear in all the papers. The paper shall be objective type. The time allowed for each paper shall be three hours and each paper shall carry hundred marks. The paper shall include the following subjects:-

- 1- General English and General Hindi.
- 2- Maths, Reasoning, Mental Ability.
- 3- General Knowledge with special reference to Rajasthan's Social aspects, Geography, History and Culture, Current Affairs etc

Note:

- 1- Such of the candidates who qualify in the written test shall be required to appear for the physical fitness test which shall be of qualifying nature.
- 2- The papers shall be of Senior Secondary standard except for Maths which shall be of Secondary standard.
- 3- The Scheme and Syllabus of paper for the written examination shall be as prescribed by the Appointing Authority/Board, from time to time.

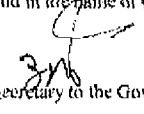
SCHEDULE-III

SYLLABUS FOR DIRECT RECRUITMENT TO THE POST(S) OTHER THAN PATROLLING OFFICER GRADE-II
(See rule 19B)

Name of post	Details of written examination	Marks	Physical Fitness/Physical Efficiency Test
Sepoy	Objective type questions on General Knowledge comprising Everyday Science, Mathematics, Social Studies, Geography, History, Culture, Arts, Current affairs etc. of Secondary standard with particular reference to the State of Rajasthan.	100	As prescribed in sub rule 3 of rule 19C
Jamadar Grade-II and Armourer	Objective type questions on General Knowledge comprising Everyday Science, Mathematics, Social Studies, Geography, History, Culture, Arts, Current affairs etc. of Senior Secondary standard with particular reference to the State of Rajasthan.	100	As prescribed in sub rule 3 of rule 19C
Driver	Objective type questions on General Knowledge comprising Everyday Science, Mathematics, Social Studies, Geography, History, Culture, Arts, Current affairs etc. including safe driving and roadside repairs, with particular reference to the State of Rajasthan. The level of questions asked will be of VIII th standard.	100	As prescribed in sub rule 3 of rule 19C

Notes:-Such of the candidates who qualify in the written test shall be required to appear for the physical efficiency test/physical fitness test which shall be of qualifying nature."

By Order and in the name of the Governor.


Joint Secretary to the Government

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